Written Answers

81

K 	Yea		No. of packages booked		Transit packages handled	Total No. of packages
		x	ye i di se	* #1	. [:]	of dealt with
	1961-62	Figures are not available as recon	rds have since be Do.	en destroyed	i.	
	1975-76	The second of th	288791	371125	549 66 0	1209576
	1975-76 1976-77		. 288791 337812			

(b) The number of porters required to perform parcels handling work and other miscellaneous items of work was assessed at 110

Corruption cases against the Chief **Commercial Superintendent, Northern** Railway

1944. SHRI LAKHAN SINGH: Will the Minister of RAILWAYS be pleased to state;

- (a) the number of vigilance cases Of corruption instituted against the present Chief Commercial Superintendent, Northern Railway when he was working as Superintendent, Delhi area; and
- (b) the results of investigations in each case?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Seven cases were investigated against the then Superintendent, Delhi Area.

(b) It will not be in public interest to give results of investigation in each case. They have, however, been finally dealt with in consultation with the Vigilance Central Commission.

Taking over of the Kalinga Tubes Ltd. by the Indian Metal and Ferro-Alloys **Company**

to Questions

1945. SHRI YOGENDRA MAKWANA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that the Kalinga Tubes Limited has been taken over by the Indian Metal and Ferro-Alloys Company;
- (b) if so, what are the terms of merger agreed upon by both the units; and
- (c) whether the Indian Metal and Ferro-Alloys Company is a private concern; if so, what is the name of the business group which owns it?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b) Approval has been granted by the Central Government on 29-5-1978 under Section 372(4) of the Companies Act of M/s. Indian Metal and Ferro-Alloys Limited to purchase bulk of the equity Shares of M/s. Kalinga Tubes Limited comprising of 1 lakh equity shares of Rs. 100/- each. Under the terms of the approval, the investing company has to offer to buy the shares